

GOVERNMENT OF INDIA
MINISTRY OF TRIBAL AFFAIRS
RAJYA SABHA
QUESTION NO 21.12.2009
ANSWERED ON
DEVELOPMENT OF FOREST VILLAGES .

3527

Shri Rajkumar Dhoot

Will the Minister of COALCOALTRIBAL AFFAIRS be pleased to state :-

- (a) Whether it is a fact that there are 2,474 forest villages in 12 States and Government provides Rs. 15 lakh for development of each village;
- (b) the parameters of deciding an area as forest villages and the infrastructural facilities covered under the development; and
- (c) the minimum or maximum number of habitants who are given financial assistance and the procedure adopted therefor?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF TRIBAL AFFAIRS

(Dr. TUSHAR A. CHAUDHARY)

(a) :Yes, Sir. Funding is done in two phases amounting to Rs. 30.00 lakh per village.

(b):As per information received from Ministry of Environment and Forests, "Forest Village" means the settlements which have been established inside the forests by the forest department of any State Government for forestry operations or which were converted into forest villages through the forest reservation process and includes forest settlement villages, fixed demand holding, all type of taungya settlements, by whatever name called, for such villages and includes lands for cultivation and other uses permitted by the Government.

Under the programme, infrastructure work relating to basic services and facilities viz. approach roads, healthcare, primary education, minor irrigation, rainwater harvesting, drinking water, sanitation, community halls etc and activities related to livelihood are taken up for implementation.

(c):Financial assistance is provided for the development of whole forest village including income generating activities to inhabitants.